

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Petition(s) for Special Leave to Appeal (C) No(s). 31777/2017

KAUSAR AZAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.111747/2017-CONDONATION OF DELAY IN FILING and IA No.111751/2017-EXEMPTION FROM FILING O.T. and IA No.111749/2017-CONDONATION OF DELAY IN REFILING)

Date : 23-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Agarwal, AOR

For Respondent(s)

Ms. Swarupama Chaturvedi, AOR

Mr. Sahil Bhalaik, AOR

Mr. Yashwant Singh Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to respondent No.1 to file the counter affidavit.

Ld. Counsel for the respondent No.2 has not filed any counter affidavit despite grant of last chance. Service of notice is complete qua respondent No.4 but no one has entered appearance on his behalf.

Await the return of the service of notice already issued to the respondent Nos. 3.

List again on 10.10.2018.

MANOJ JAIN
Registrar